Hospital. They drew the attention of the Minister to the various demands of the workers.

(c) They said that their letter was based on "our own personal check-up".

(d) The functioning of the Hospital was generally discussed by the then Health Minister with M.Ps, on 27th July, 1968 and 2nd August, 1968 and the position was explained to them.

DUTY IN KITCHENS OF WILLINGDON HOSPITAL

764. SHRI GODEY MURAHARI '•
SHRIMATI VIDYAWATI CHATURVEDI :
SHRI M. V. BHADRAM :
SHRI G. BARBORA :
SHRI G. BARBORA SEN GUPTA

> DR. B. N. ANTANI : SHRI B. D. KHOBARAGADE : SHRI CHITTA BASU :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there were no Shift Duty Hours in different Kitchens of the employees in the Willingdon Hospital of Delhi before July 1968;

(b) if so, the reasons for the same; and

(c) whether it is also a fact that the same has been introduced some time back ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) Prior to August, 1968, there was no shift duty system in the Kitchens as the work was of an intermittent nature. However, this was reviewed and 8-hour shifts are now being observed.

TAX LIABILITY

765. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state whether Government are contemplating to take any steps which will ensure that no one will be liable to pay more tax than his earnings in a particular year and if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : No, Sir. There is no such proposal under consideration of Government.

The maximum marginal rate of income-tax (including surcharge) under the proposals in the Finance Bill, 1969 is 82-5% and it is attracted when the income exceeds Rs. 2,50,000. The maximum marginal rate of wealth-tax is 3 per cent. and the same is attracted when the net wealth exceeds Rs. 20,00,000.

PROBLEMS OF CALCUTTA

766. SHRI SITARAM JAIPURIA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a Committee of the Indian Chamber of Commerce has recently requested the Finance Minister during his visit to Calcutta in the middle of December, 1968 to treat the problems of Calcutta on a special basis; and

(b) if so, whether any steps are being taken by Government to solve these problems ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) Yes, Sir.

(b) Yes, Sir.

MANUFACTURE OF SPURIOUS DRUGS

767. SHRI RAM NIWAS MIRDHA Will the Minister of HEALTH AND FAMILY PLANNING WORKS, AND HOUSING AND URBAN DEVELOP MENT be pleased to state :

(a) whether a gang manufacturing spurious drugs was detected in Jaipur last year;

(b) if so, whether any investigation was conducted and what was the result of the inquiry; and

(c) whether the Drugs Control Organisation in the country is adequately equipped to meet the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) Following investigations of the case, three persons were arrested. They have been released on bail and further investigations are in progress.